

F.No. J-11017/14/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section


Shastri Bhawan, New Delhi,
dated 04th May, 2016

ORDER

The President is pleased to engage the following advocate as Central Government Counsel for conducting Central Government litigation before Armed Forces Tribunals, Lucknow Bench as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

AFT Lucknow Bench Central Government Counsel		
Name	Address & Mobile Number	Enrl. No.
Dr. Gyan Singh	Chhatarpur, Sadwachandrika, PS-Antu, Distt. Pratapgarh. Mob.9452226667.	UP-11667/2010


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/2014/Judl. dated 01.10.2015.
3. Hindi version of this order will follow.


(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Ashok Mehta, Ld. ASG, Allahabad High Court, 276/89/17, Muir Road near TV Tower Crossing, Allahabad-211001.
3. Shri Gyan Prakash, Asstt. SG, 518/409, New Mumfordjunj, Allahabd-211002.
4. Shri Surya Bhan Pandey, Asstt. SG, C-8, Bhikhampur Colony, Paper Mill Road, Nishat Ganj, Lucknow-226006.
5. The Registrar, Lucknow Bench of Armed Forces Tribunal.
6. The Dy. JAG, HQ, Central Command, Lucknow, UP.
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs for uploading this order on official website.
10. Guard File/Judicial Section with 5 spare copies.
11. Cash (LA) Section with regard to retainership fee to CGSC.


(B. S. Sharma)
Superintendent (Legal)